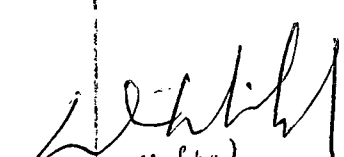
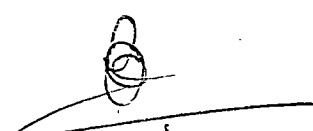


C. A. T. Bench, JAIPUR

Date of Order	Orders
3/2/93	MR. K.S. Sharma - Counsel for applicant. The MP is allowed the counsel for the applicant he file the amended OA within 10 days, thereafter. The case may be listed for admission on 18/2/93.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
	Copy Sent to the app. & resp NO - 104 Vide <u>1075 to 1076</u> Date <u>11-2-93</u>  <u>11/2/93</u>